

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. RAJIV KALRA

Civil Appeal No(s). 10845/2011

KAMAL KUMAR SRIVASTAVA

Appellant(s)

VERSUS

DHANPATTI & ORS.

Respondent(s)

Date : 26-02-2020 This appeal was called on for hearing today.

For Appellant(s)

M/S. Anuradha & Associates, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service is complete upon respondent Nos. 3 to 5, but no one has entered appearance on their behalf.

Notice of alternative arrangement could not be served to Respondent Nos. 1 and 2 and same has been received back "undelivered". Hence, Ld. counsel for Appellant shall file the fresh particulars of the above respondents and he shall also take fresh steps for the service of notice to them within a period of two weeks.

List again on 25.03.2020.

RAJIV KALRA
Registrar